

List of cases where Case Management Hearing was held during the month of March-2021

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management
1	Ms. Pinki, District Judge, Commercial Court-01	CENTRAL	NIL				
2	Sh. Rajneesh Kumar Gupta, District Judge, Commercial Court-02	CENTRAL	NIL				
3	Sh. Mahesh Chandra Gupta, District Judge, Commercial	CENTRAL	NIL				
4	Ms Nisha Saxena, District Judge, Commercial Court-04	CENTRAL	CS (COMM) 765/202	HARCHARAN SINGH VS TAJIT SINGH	MAYANK MEHAN DRU	05.03.2020	10.03.2021
			CS (COMM) /552/2018	M/S PLAZA WIRES PVT LTD VS SAPNA SINGH	DUSHYANT SWAROO P	04.12.2018	06.03.2021
			CS (COMM) DJ.NO. 2747/2019	M/S GRIPPERS INDIA VS AB MOTORS PVT. LTD	RAHUL KUMAR	21.11.2019	09.03.2021
			CS (COMM)	SBI VS AKASH GOEL	VIJAY PRAKASH	03.03.2021	09.03.2021
5	Sh. Ashwani Kr. Sarpal, District Judge, Commercial Court-05	CENTRAL	NIL				
6	Sh. Manmohan Sharma, District Judge, Commercial	CENTRAL	NIL				
7	Vaccant Court of Sh. Narinder Kumar, DJ (Commercial	West	NIL				

Sr. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of Case Management
8	Sh. Gurdeep Singh, DJ (Commercial Court)-02	West	NIL				
9	SH. SANJEEV JAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	CS/886/2018	TULIP BROADCON PVT LTD Vs R D VERMA AND CO (P) LTD	BHUSHAN KAPUR	12-09-2018	'15-03-2021
			CS (COMM.) /681/2019	STATE BANK OF INDIA Vs SANJAY RHOHILLA	SHALINI UPADHYAY	01-11-2019	17-03-2021
			CS (COMM.) /620/2019	PUNJAB NATIONAL BANK Vs RAJENDER KUMAR AND ANOTHERS	PARIKSHIT MAHIPAL	27-09-2021	19-03-2021
			CS (COMM.) /282/2020	STAR PROPWELL PVT LTD Vs STATE BANK OF INDIA	K SUNIL	24-02-2020	20-03-2021
			CS/622/2018	TASARIM YAYIM GRUBU SANVE TIC LTD Vs OM ARORA	GOVIND RISHI	08-06-2018	24-03-2021
			CS (COMM.) /747/2019	SHREE SHYAM TRADERS Vs L D SHULANIYA AND CO	MADAN LAL	20-12-2019	27-03-2021

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10	SH. GURVINDER PAL SINGH, DISTRICT JUDGE	NEW DELHI	NIL				
11	SH. SANJIV JAIN, DISTRICT JUDGE	NEW DELHI	NIL				
12	SH. PREM KUMAR BHARTWAL, DISTRICT JUDGE	SOUTH	NIL				
13	SH. VINAY KUMAR KHANNA, DISTRICT JUDGE (COMMERCIAL COURT)-02	SOUTH	CS(COM M) 368/19	OK PLAY INDIA LTD. VS HANCZHOU NARADA SALES CO. LTD. AND ORS	ANIRUDH WADHWA	21/11/19	24.03.2021
			CS(COM M) 309/19	RIZWAN VS YASHODHARA CONCEPTS PVT. LTD.	R.P. PANDEY	27/02/19	04.03.2021
			CS(COM M)165/20	MOHIT VARSHNEY VS V.K. HOMES SOLUTIONS PVT LTD.	SK BANSAL	18/03/20	04.03.2021
			CS(COM M)345/19	AMBIKA TUBES PVT. LTD. VS MATRIX GLOBAL PVT. LTD. AND ORS	MANU SETH	25/10/19	08.03.2021

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocat	Date of Registration	Date of Case Management
			CSDJ 802/18	UNISTONE INTERIORS PVT. LTD. VS M/S. OM FURNITUES AND ANR.	R.P. PAHWA	28/08/18	24.03.201
			CSDJ 252/19	CURE SURGICALS VS MAYO HOSPITAL MEDICAL CENTRE	PRIYANK KHER	20/04/19	15.03.2021
			CS(COM M)169/20	RSPL LTD. VS RASPL INDUSTRIES PRIVATE LIMITED	SK BANSAL	12/06/20	16.03.2021
			CS(COM M) 406/20	M/S. CHOPRA EMBROIDERY MILLS VS. M/S. P.C. GLOBAL MERCHANDISING PVT. LTD. AND ANR	MANISH VERMA	18/12/20	16.03.2021
			CS(COM M) 93/20	SOUTH DELHI MUNICIPAL CORPORATION VS HONSHU BUILDCON PVT. LTD.	ANIL KUMAR	20/08/18	19.03.2021

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			CS(COM M)404/20	M/S. CHOPRA EMBROIDERY MILLS VS. M/S. CELESTIAL KNITS AND FABRIC PVT. LTD.	MANISH VERMA	18/12/20	17.03.2021
			CS(COM M)159/19	ICICI BANK VS AJAY KUMAR	PUNIT KUMAR BHALLA	23/07/19	18.03.2021
			CS(COM M)144/20	CURE SURGICALS VS ADIVA HOSPITAL AND ORS.	PRIYANK KHER	19/07/18	19.03.2021
			CS(COM M)282/20	MR. A.P. GUPTA, THROUGH POWER OF ATTORNEY HOLDER SH. TARUN KUMAR GUPTA VS. M/S. SHYNA EXPORT THROUGH ITS PROP. MANISH KUMAR	PAWAS AGARWAL	06/10/20	22.03.2021
			CS(COM M)344/20	MOHIT VARSHNEY VS PUNEET AGRAWAL	SK BANSAL	10/11/20	23.03.2021

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			CS(COM M) 44/21	LAKHVINDER SINGH VS. SOUTH DELHI MUNICIPAL CORPORATION OFFICE OF DEPUTY COMMISSIONER	INDIRA MARLA	16/01/21	23.03.2021
			CS(COM M)242/20	SHAHE ALI VS. RRR MOTION PICTURES PRODUCTION HOUSE AND ORS.	PALAK MUNJAL	14/09/20	24.03.2021
			CSDJ 28/19	M/S. THE GLASS CONCEPT VS. M/S. A-2 INTERIORS PRODUCTS PVT. LTD	AMIT	11/01/19	25.03.2021
14	SH. RAJ KUMAR CHAUHAN, LD. DISTRICT JUDGE (COMMERCIAL-COURT), SOUTH-EAST, SAKET COURT	SOUTH-EAST	CS/COM M/268/2019	M/S. MISA INTERNATIONAL V/S. M/S. MORNING DEW	SULACHA	30.01.2019	18.03.2021
			CS/COM M/291/2020	HLK INFRASTRUCTURE PVT. LTD. V/S. AJAY KUMAR	KSHITIJ SHARDA	16.10.2020	24.03.2021
15	MS. RAJ RANIMITRA, DISTRICT JUDGE (COMM-02), SOUTH EAST DISTRICT.	SOUTH-EAST	NIL				

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16	SH. SANJAY SHARMA-I	EAST	NIL				
17	Sh. Laxmi Kant Gaur, Ld. District Judge (Commercial)	North-East	NIL				
18	MS. NIVEDITA ANIL	Shahdara	NIL				
19	MS. SUKHVINDER KAUR	Shahdara	NIL				
20	Sh. Vinod Kumar, Ld. DJ (C.C.)	North-West	NIL				
21	MS. BARKHA GUPTA, DJ(COMM)	North	NIL				
22	SH. HARISH DUDANI, DJ (COMMERCIAL)	SOUTH WEST	CS COMM. 98/2020	PAWAN CHAUHAN VS LOKESH KUMAR	RAKESH KUMAR LAKRA	06.03.2020	26.03.2021
			CS COMM. 34/2019	M/S KNM CHEMICAL P. LTD. VS BICCADELY	PRASHANT BATRA	23.03.2019	26.03.2021